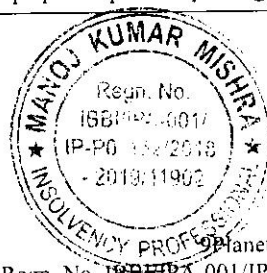


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s 9PLANETS PRODUCTS PRIVATE LIMITED Operating In Rigid PVC Sheet (also known as
PVC Foam Board), At Pune
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s 9PLANETS PRODUCTS PRIVATE LIMITED U25200MH2012PTC227312
2. Address of the registered office	38, MITTAL CHAMBERS, NARIMAN POINT, MUMBAI MH 400021 IN
3. URL of website	http://www.cirp9planets.in/
4. Details of place where majority of fixed assets are located	Plot No. I-20, Khed City DTA, Khed (Rajgurunagar), District Pune, admeasuring 11,327 Sq. mtrs. The land is sub-leased to the Corporate Debtor for a period of for 90 years by Khed Economic Infrastructure Pvt. Ltd. (KEIPL). KEIPL is a joint venture between MIDC and Bharat Forge Limited.
5. Installed capacity of main products/ services	150 Metric Ton (minimum) per month for each of the two lines for the product PVC sheets (Foam Board) production range 1 mm to 30 mm (thickness) Line 1 is a calender line with thickness of 1mm to 10 mm Line 2 is a celluka line with thickness of 6 mm to 30 mm
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	This information shall be made available by RP, on request through mail: cirp.9planetsproductsprivateld@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed invitation for Expression of Interest including eligibility will be made available on request through at mail id: cirp.9planetsproductsprivateld@gmail.com The said information is also available in the office as mentioned in point no. 8.
10. Last date for receipt of expression of interest	12-Aug-2023
11. Date of issue of provisional list of prospective resolution applicants	22-Aug-2023
12. Last date for submission of objections to provisional list	28-Aug-2023
13. Process email id to submit EOI	cirp.9planetsproductsprivateld@gmail.com



Manoj Kumar Mishra
Resolution Professional

9Planets Products Private Limited
IP Regn. No. 1661/2019-0017/IP-P01152/2018-2019-11902
Room 1406, Building 4B, New Hind Mill Mhada Sankul ,

Ram Bhau Bhogle Marg ,Ghodapdev .
Mumbai City,Maharashtra ,400033
For M/s. 9Planets Products Private Limited
Date-13-Jul-2023
Place-Mumbai